

FOREIGN BANK ACCOUNTS

530. SHRI BANKA BEHARI DAS :
SHRI MULKA GOVINDA
REDDY:

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that some industrialists have recently failed to disclose their foreign bank accounts while giving information to the Income Tax authorities of their net wealth:

(b) if so, what is the number of such industrialists; and

(c) the action taken by Government against their failure to disclose this important information ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) Yes, Sir.

(b) Four.

(c) Necessary steps have been taken to tax the income. Penal action has also been initiated and penalties have already been imposed in two cases.

RE-INSURANCE ARRANGEMENTS WITH
FOREIGN COMPANIES

531. SHRI BANKA BEHARI DAS :
SHRI MULKA GOVINDA
REDDY:

Will the PRIME MINISTER be pleased to state :

(a) whether Government have accepted the recommendations of the Morarka Committee with regard to the discontinuance of reinsurance arrangements with foreign companies; and

(b) if so, whether Government have taken any steps to implement the same ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR) : (a) and (b) The recommendations made by the 'Morarka Committee' are still under consideration. The Government's decision on some of the recommendations is expected to be taken soon.

DHARAT KRISHAK SAMAJ

532. SHRI LOKANATH MISRA :
SHRI DEVI SINGH : SHRI M.
RUTHNASWAMY :

Will the PRIME MINISTER be pleased to state :

(a) the total earnings of the Bharat Krishak Samaj from the two agricultural fairs organised by it in 1960 at New Delhi and recently in Bombay; and

(b) the details of Income-tax paid by the Samaj on its earnings from the above two fairs ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (b)

The information is being collected and will be laid on the Table of the House.

533. [Transferred to the 5th December, 1969].

L.I.C. FIELD WORKERS

534. SHRI BANKA BEHARI DAS :
SHRI MULKA GOVINDA
REDDY:

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that there has been discontent among the field workers of the Life Insurance Corporation in the Delhi area;

(b) whether it is also a fact that some field officers were recently arrested;

(c) if so, the reasons for their arrest; and

(d) the steps taken by Government to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR) : (a) The Development Officers of the Northern Zone of the L.I.C. have started an agitation against (i) work norms fixed by the Corporation for Development Officers and (ii) the suspension of the Zonal President of the National Federation of Insurance Field Workers.

(b) and (c) On a complaint lodged by one of the Branch Managers of the Corporation that he was manhandled, some of Development Officers in Delhi were arrested and subsequently bailed out.

(d) The work norms are more liberal than the norms recommended by Morarka Committee. Further, the Scheme itself provides for an adequate transition period.